

Shri Brohmo-Choudhury: May I know whether such projects will be worked in hill areas of Assam?

Shri Nanda: These two are in the hill areas.

Shri Brohmo-Choudhury: Cachar is not a hill area.

Shri Nanda: What is his question?

Shri Brohmo-Choudhury: May I know whether these projects will be worked in hill areas also?

Shri Nanda: Two development blocks have been reserved for the hill areas.

Jonab Amjad Ali: What about the plains tribal areas? For plains have got tribal areas also.

Shri Nanda: These two development areas are for tribal areas.

Jonab Amjad Ali: Will he mention the names of the areas, whose tribals are going to be benefited by this?

Mr. Speaker: The hon. Minister understands that these projects are in the hill areas. Yes, Mr. Hazarika.

Shri J. N. Hazarika: When will the work be actually started, or has it already been started?

Shri Nanda: The decision taken is that survey for these projects will be completed by the middle of July; project estimates will be furnished by the 31st of July; these will be approved by the 15th of August; and full operations will be started by the 1st of October.

Shri S. C. Deb: Is it under the contemplation of the Government of India to start any such project in the district of Cachar? If so, when?

Shri Nanda: Yes, Sir. We have it in mind.

DOLE TO DISPLACED PERSONS

*108. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) the weekly or monthly dole given to individual displaced persons residing in camps;

(b) whether recently a ceiling has been fixed for each family irrespective of the number of members in the family; and

(c) if so, the reason therefor?

The Minister of Rehabilitation (Shri A. P. Jain): (a) A statement giving the required information is laid on the Table of the House.

(b) and (c). Not recently. Ceiling was fixed more than a year ago to bring relief in camps in line with maintenance allowance in Colonies.

STATEMENT

Doles given in camps to displaced persons from East Pakistan

(1) When given in cash or in kind—

(i) Rs. 2 per week per child below 8 years in cash or its equivalent in kind.

(ii) Rs. 3 per week per adult (above 8 years) in cash or its equivalent in kind.

(2) When given in cash and kind—

(i) Rs. 1/6/- per week per child below 8 years in cash plus 1 seer 3½ chattaks of rice and 3½ chattaks of Dal per week.

(ii) Rs. 2 per week per adult (above 8 years) in cash plus 2 seers 7 chattaks of rice and 7 chattaks of Dal per week.

Shri A. C. Guha: May I know what is the ceiling fixed for each family?

Shri A. P. Jain: Ordinarily Rs. 50 and in hard cases up to Rs. 60.

Shri A. C. Guha: Irrespective of the individuals in the family?

Shri A. P. Jain: Yes. Ceiling means that.

Shri A. C. Guha: Has the Government of India received any complaints that this ceiling has been working very hard on them, because some families consist of eight or ten individuals?

Shri A. P. Jain: No.

Shri A. C. Guha: Am I to understand that the Government has not received any complaint?

Shri A. P. Jain: Yes.

LOANS TO DISPLACED PERSONS

*109. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state:

(a) at what rate the house building and small trades loans are given to the displaced persons of rural and urban Colonies;

(b) whether these loans are given in one lump or in instalments; and

(c) if in instalments, the usual interval between two instalments?